## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CA(CAA) No. 123/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

Name of the Company:

Brij Alloys Pvt. Ltd.

Global Electrodes Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. PAVAN S-GODPAWALA

ADVOCATE APPLICANT Muchieurely

## **ORDER**

Learned Advocate Mr. Pavan Godiawala present for Applicants.

At request of Learned Counsel for Applicants for filing certificate of chartered accountant regarding shareholders and creditors of both the companies in order to clarify the ambiguity in the certificates issued by the chartered accountant that are already available on record.

List the matter on 13.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 09th day of November, 2017.